

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF Suryadeep Salt Refinery and Chemicals Works Limited

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Suryadeep Salt Refinery and Chemicals Works Limited (now known as) Sapan Chemicals Limited
2.	Date of incorporation of corporate debtor	22/02/1995
3.	Authority under which corporate debtor is incorporated / registered	ROC – Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	L24298GJ1995PLC024729
5.	Address of the registered office and principal office (if any) of corporate debtor	B-1 Sadguru Complex NR. Rupal Park Gotri Road, Village Vadodara Vadodara GJ 390021 IN
6.	Insolvency commencement date in respect of corporate debtor	28 th December, 2020
7.	Estimated date of closure of insolvency resolution process	26 th June, 2021
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Ms. Dipti Mehta Reg. No. IBBI/IPA-002/IP-N00134/2017-18/10350
9.	Address and e-mail of the interim resolution professional, as registered with the Board	dipti@mehta-mehta.com sapanIBC@mehta-mehta.in 201-206, Shiv Smriti, 2nd Floor, 49A, Dr. Annie Besant Road, Above Corporation Bank, Worli, Mumbai – 400 018
10.	Address and e-mail to be used for correspondence with the interim resolution professional	dipti@mehta-mehta.com sapanIBC@mehta-mehta.in 201-206, Shiv Smriti, 2nd Floor, 49A, Dr. Annie

		Besant Road, Above Corporation Bank, Worli, Mumbai – 400 018
11.	Last date for submission of claims	11 th January, 2021
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link http://ibbi.gov.in Physical Address - NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Suryadeep Salt Refinery and Chemicals Works Limited now known as Sapan Chemicals Limited on 28th December, 2020

The creditors of Suryadeep Salt Refinery and Chemicals Works Limited now known as Sapan Chemicals Limited are hereby called upon to submit their claims with proof on or before 11th January, 2021 falling fourteen days from the appointment of the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional : Ms. Dipti Mehta
Date and Place : 29/12/2020

DIPTI MEHTA
Insolvency Professional/
IBBI/IPA-002/IP-N00134/2017-18/10350

